

SHRI AMAL DATTA (Diamond Harbour) : Expectations have been raised in the minds of the people ..

[Translation]

MR. SPEAKER : I have received your notice.

[English]

If you want to raise any question, we are having a debate on Food and Civil Supplies and you can raise it there. I shve already given you that. No problem. You know the rule.

SHRI AMAL DATTA : Lot of expectations have been raised in the minds of the people.

MR. SPEAKER : That is outside, not here.

(Interruptions)

SHRI AMAL DATTA : Lot of expectations have been raised in the minds of the people by the head of the ruling party.

MR. SPEAKER : That is what you say. They say something. I am not responsible for either.

(Interruptions)

SHRI AMAL DATTA : We want full scale discussion...

(Interruptions)**

MR. SPEAKER : Not allowed.

(Interruptions)

[Translation]

MR. SPEAKER : Please sit down. Either you raise it outside or in the House.

[English]

Please sit down.

(Interruptions)

** Not recorded.

MR. SPEAKER : Mr. Datta, when I don't allow you, you don't speak. Nothing is recorded. Not allowed. I have not allowed this gentleman.

(Interruptions)**

MR. SPEAKER : You are always exceeding your limits. Please take your seat. When the time comes, you can say; not like this. There is going to be a discussion on the Demands of Ministry of the Food and Civil Supplies. You can raise it at that time.

(Interruptions)

MR. SPEAKER : That is outside. They are not assurances on the floor of the House.

(Interruptions)

12.11 hrs.

PAPERS LAID ON THE TABLE

[English]

Detailed demands for grants of the Ministry of Commerce for 1987-88.

THE MINISTER OF COMMERCE (SHRI P. SHIV SHANKER) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Commerce for 1987-88.

[Placed in Library See No. LT-4102/87]

Indian Economic Service (Amendment) Rules 1987 and Notification under Central Excise Rules, 1944.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :

- (1) A copy of the Indian Economic Service (Amendment) Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 107(E) in Gazette of India dated

** Not recorded.

the 20th February, 1987 issued under proviso to article 309 of the Constitution.

[Placed in Library. See No. LT-4103/87]

(2) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excises Rules, 1944 :

(i) G.S.R. 297(E) published in Gazette of India dated the 20th March, 1987 together with an explanatory memorandum making certain amendments to Notification Nos. 29/87-CE dated the 1st March, 1987 so as to provide that the concessional rates under the said notifications would not apply to food preparations containing malt.

(ii) G.S.R. 298(E) published in Gazette of India the 20th March, 1987 together with an explanatory memorandum making certain amendments to Notification Nos. 27/87-CE and 40/87-CE dated the 1st March, 1987 so as to clarify that the credit allowed under the said notifications for use of specified fixed vegetable oils in the manufacture of vanaspathi and soap would be available only for use of indigenous oils.

[Placed in Library. See No. LT-4104/87].

Detailed Demands for Grants of the Ministry of Personnel Public Grievances and Pensions for 1987-88 and Notification under All India Services Act, 1951

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : I beg to lay on the Table :

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Personnel, Public Grievances and Pensions for 1987-88.

[Placed in Library. See No. LT-4105/87].

(2) A copy each of the following Notifications (Hindi and English versions) under sub section (2) of section 3 of the All India Services Act, 1951 :

(i) The Indian Police Service (Fixation of Cadre Strength) Amendment Regulations, 1987 published in Notification No. G.S.R. 162 in Gazette of India dated the 14th March, 1987.

[Placed in Library. See No. LT-4106/87].

(ii) The Indian Police Service (Pay) Amendment Rules, 1987 published in Notification No. G.S.R. 163 in Gazette of India dated the 14th March, 1987.

[Placed in Library. See No. LT-4107/87.]

(iii) The Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 1987 published in Notification No. G.S.R. 164 in Gazette of India dated the 14th March, 1987.

[Placed in Library. See No. LT-4108/87].

(iv) The Indian Forest Service (Pay) Amendment Rules, 1987 published in Notification No. G.S.R. 165 in Gazette of India dated the 14th March, 1987.

[Placed in Library. See No. LT-4109/87].

(v) The Indian Police Service (Pay) Second Amendment Rules, 1987 published in Notification No. G.S.R. 166

in Gazette of India dated the 14th March, 1987.

[Placed in Library. See No. LT-4110/87].

Detailed Demands for Grants of the Ministry of Planning for 1987-88

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKHAM) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Planning for 1987-88.

[Placed in Library. See No. LT-4111/87].

12.12 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

Thirty Second Report

SHRI M. THAMBI DURAI (Dharmapuri) : I beg to present the Thirty-second Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

[English]

Thirty-ninth Report and Minutes.

SHRIMATI CHANDRA TRIPATHI (Chandauli) : I beg to present the Thirty-ninth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Defence—Defence Canteen Stores and Minutes of the sittings of the Committee relating thereto.

12.13 hrs.

MATTERS UNDER RULE 377

[English]

- (1) Need to construct a Telephone Exchange building at Tumkur and also to provide STD facility at Tiptur exchange in Karnataka

SHRI G. S. BASAVARAJU (Tumkur) : I would like to draw the attention of the

Hon. Minister to the plight of the telephone network of my district Tumkur whose working has been unsatisfactory and its network is hazardous due to non-availability of lines. The place where the exchange is situated is very unhealthy and does not have good working conditions. Although State Government has given a land on nominal rates but still no building is being constructed. I am told that Government of India has sanctioned amount for the construction of the building. The construction of the building has not yet been started and the delay in construction is causing harm and inconvenience to the people of the Tumkur town.

Sir, I would therefore urge the Minister of intervene in the matter personally and direct the authorities concerned to expedite the construction of building and provide more number of telephones to Tumkur which is one of the biggest business centres in the Karnataka and the number of trunk calls purty to the various parts of India is more than 5000 trunk calls per day.

Sir, there is also no STD facility in Tiptur Exchange which is also one of the business centres in Tumkur District. This is also causing great inconvenience to the business community and the general people. I, therefore, appeal to the Ministry to direct the authorities concerned to also provide direct dialing system in Tiptur Exchange which will be of great help to the people of the district Tumkur.

[Translation]

- (ii) Demand for making available ATS and anti-rabies vaccines at reasonable prices

DR. CHANDRA SHEKHAR TRIPATHI (Khalilabad) : Sir, thousands of persons die every year because of tetanus and dog bite all over the country. These diseases have increased much during the last two years. The main reason for this is the acute shortage of ATS and anti-rabies vaccines and wide difference in the selling prices of medicines prepared by the Government companies and those prepared by the private companies. A Government company named Bengal Immunity sells ATS injections at the rate of Rs. 18.78 per ampul whereas a private company sells the same medicine at the rate of